

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
CHENNAI**

**Company Appeal (AT) (CH) No. 02 of 2021**

**(Arising out of Order dated 19.01.2021 passed by in company Petition No.06/BB/2021 by  
the Hon'ble National Company Law Tribunal, Bengaluru Bench)**

**In the matter of:**

**Devas Employees Mauritius Private Limited** **....Appellant**  
(in its capacity as a share holder of  
Devas Multimedia Private Limited)  
A Company incorporated under the laws of the  
Republic of Mauritius, bearing Company No.C087664,  
Having its registered office at :  
C/o International Proximity, 5<sup>th</sup> Floor  
Ebene Esplanade, 24, Cybercity,  
Ebene 72201  
Republic of Mauritius  
Represented by its Director,  
Mr.Arun Kumar Gupta.

**V.**

**Respondent No.1**

**Antrix Corporation Limited** **...Respondents**  
A government company within the meaning of  
the Companies Act, 2013, Having its registered  
office at : Antariksh Bhavan Campus,  
Near New BEL Road, Bengaluru 560 094.  
  
Represented by its Chairman and Managing Director

**Respondent No.2**

**Ministry of Corporate Affairs**  
5<sup>th</sup> Floor, 'A' Wing,  
Shastri Bhawan  
New Delhi 110 001  
Represented by it Secretary.

**Respondent No.3 :**

**Devas Multimedia Private Limited (in prov.liqn.)**  
A company within the meaning of  
Companies Act, 2013, Having its registered office at  
First Floor, 29/1, Millers Tank Bund road,  
Bengaluru 560 052.

**Represented by the Provisional Liquidator,  
Attached to High Court of Karnataka,  
No.26-27, 12<sup>th</sup> Floor, Raheja Towers, West Wing,  
MG Road, Bengaluru 560 001.**

**Present:**

**For Appellant: Mr.P.S.Raman, Sr.Advocate along with  
Mr.Bharadwajaramasubramanian, Advcoate**

**Respondent No.1 Mr. Tushar Mehta,  
Solicitor General of India**

**Respondent  
No.2 : Mr. N.Venkataraman,  
Additional Solicitor General of India along with  
Mr.Chandrasekhar Bharti & Mr.Rohan K.George  
Mr.Manmohan Juneja  
Director General of Corporate Affairs**

**Respondent  
No.3 : Mr.Sanjay Shouri  
Director ,Legal & Prosecution  
Mr.V.Jayakumar, Official Liquidator and  
Mr.Varun BS, Deputy Official Liquidator**

## **ORDER**

Heard, both sides. 'Order' is Reserved on the aspect of  
'Maintainability' of the Company Appeal(AT)No.02 of 2021.

***[Justice Venugopal M]  
Member (Judicial)***

***[ Balvinder Singh]  
Member (Technical)***

**08.02.2021  
HR**